NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: CA/ 57 /2017

IN

PETITION NUMBER

: CP/9/2016

NAME OF THE PETITIONER(S)

: St Marys Hotels Pvt Ltd + 5 Others

NAME OF THE RESPONDENT(S)

: T.O. Abraham

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K. Gowtham Kumar

Courselfor Petitioner

for Pompa Menon 2. B. Dhanaray -

*hararaj

ORDER

Counsels for both the parties are present. Counsel for the Respondent has filed the scope/terms of reference to be made to the Chartered Accountant. The same is placed on record, the copy of which is given to the other side. Put up for orders on 23.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)